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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 27.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

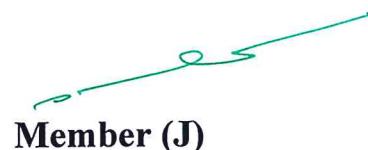
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 94/11	TP 223/17	For hearing	391 / 394	Idyllic Comfortek Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Sinchana M.R (9945320087)	ROC / RD	Sinchana M.R
2.	vinayaka B. 5448615073	Petition	Vinayaka

ORDER

Counsel for Petitioner is present. Smt. M.R Sinchana, Standing Counsel for ROC & RD is present. It is reported that, Petitioner Company has already gave its comments on the ROC-Karnataka, Bangalore report. O.L has not sent his report. This is an old matter of the year 2011. Registry is directed to address a letter to the O.L directing him to send report in this case. List it on 14/12/2017.


Member (T)


Member (J)